

ITEM NO.27

COURT NO.3

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 48379/2025

[Arising out of impugned final judgment and order dated 31-07-2025 in WA No. 1990/2025 passed by the High Court of Madhya Pradesh Principal Seat at Jabalpur]

MAHAKOUSHAL REGION CRICKET ASSOCIATION

Petitioner(s)

VERSUS

JABALPUR DIVISIONAL CRICKET ASSOCIATION & ORS.

Respondent(s)

IA No. 240077/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 240079/2025 - EXEMPTION FROM FILING O.T. AND IA No. 240081/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 06-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Sidharth Luthra, Sr. Adv.
Mr. Rajesh Ranjan, Adv.
Mr. Thakur Anand Mohan Singh, Adv.
Mr. Shrutanjaya Bhardwaj, Adv.
Ms. Devika Thakur, Adv.
Mr. Adil Vasudeva, Adv.
Mr. Prateek Yadav, AOR

For Respondent(s) :Mr. Gaurav Agrawal, Sr. Adv.
Mr. Aditya Dev Triguna, Adv.
Mr. Dhawesh Pahuja, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned senior counsel for the petitioner, on instructions, seeks permission to withdraw this application seeking permission to file special leave petition.

Permission is granted.

The application seeking permission to file special leave petition is accordingly dismissed as withdrawn.

**(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**